

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-113(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.07.2017**

NAME OF THE COMPANY: M/s. Mr. Sanjeev Jain V/s. M/s. Eternity Infracon Pvt. Ltd.

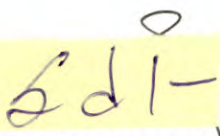
SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code,2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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**Present: For Petitioner (s): Mr. Akashdeep Kakkar, Advocate.
Mr. Rohit Sharma, Advocate.**

Order

Order Reserved.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]